

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 760 of 2020

In the matter of:

Mr. Amit Goyal

....Appellant

Vs.

Shekhar Resorts Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Anas Tanwir, Mr. Ankit Yadav, Advocates.

Respondents: Mr. Vikram Kumar (RP), Mr. Abhishek Anand, Mr. Viren Sharma, Mr. Mohak Sharma, Advocates for R1.

Mr. Abhishek Garg, Mr. Chakresh Jain, Advocates for R2.

ORDER

(Through Virtual Mode)

09.12.2020: At the request of Mr. Ankit Yadav, Advocate representing the Appellant, the appeal is adjourned for consideration on 18th December, 2020. We make it clear that the appeal may be disposed off on that date.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**